

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA/TA/MP. No. /199

(3)

Maharaja Pratap Singh Versus *Govt.*

Date of Order	Orders
<u>22-9-95</u> Received copy <i>Syadav</i> 29-9-95	<u>OA 429/95</u> vs. <i>Sikander, Counsel for the applicant.</i> The learned counsel for the applicant seeking permission to withdraw the application. Permission is granted. The OA is dismissed as having been withdrawn. <i>(Signature)</i> (<i>Lettem Brahman</i>) M(P) <i>(Signature)</i> (<i>O.P. Sharma</i>) M(P)